

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 426**  
**IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 29.03.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP (IA 1642 & 1192) :Ms. Himani Chhabra, Adv.  
For the Respondent : Mr. Mukesh, Proxy-Counsel

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**20.04.2023.**

Sd/-  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

Sd/-  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**